

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.698
TO BE ANSWERED ON 07.02.2025

EMPOWERMENT OF WOMEN AND CHILDREN

698. SMT. RACHNA BANERJEE:
SHRI JASWANTSINH SUMANBHAI BHABHOR:
DR. KIRSAN NAMDEO:
DR. LATA WANKHEDE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of major schemes launched and implemented to empower women and children since 2019;
- (b) the details of funds allocated for each scheme during the last three years, year-wise, scheme-wise and State/UT-wise;
- (c) the number of beneficiaries under the said schemes in Gadchiroli Parliamentary Constituency in Maharashtra;
- (d) the details of the schemes being undertaken/proposed for the economic empowerment of rural women in the country alongwith their impact on living standard of women and children;
- (e) whether the Government has undertaken any special initiative to promote women empowerment and child rights; and
- (f) if so, the details thereof alongwith the impact of said schemes on living standards of women and children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (f) For better implementation and efficient monitoring, all schemes implemented by the Ministry, including those for economic empowerment of rural women in the country, have been clubbed into three Umbrella Missions, viz. (1) Mission Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this mission, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls have

been reorganized into 3 primary sub-verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: It comprises of two verticals '**Sambal**' and '**Samarthya**' for safety, security and empowerment of women, respectively.

(a) Sambal - The following schemes have been included under the Sambal vertical: **One Stop Centres (OSC)** - for providing integrated support and assistance to women affected by violence and those in distress, both in private and public spaces in a convergent and coordinated manner under one roof; **Women Helplines (181-WHL)** is a 24 x 7 x 365 toll-free emergency/non-emergency response system that is integrated with ERSS (112) and other existing helplines/institutions; **Beti Bachao Beti Padhao (BBBP)** - launched with an aim to address declining Sex Ratio at Birth (SRB) and related issues of empowerment of girls and women over a life cycle continuum; **Nari Adalat** - an initiative aimed at empowering women by ensuring justice and to offer services such as alternate dispute resolution, grievance redressal, counselling, evidence-based decision-making, pressure group tactics, negotiation, mediation, and reconciliation.

(b) Samarthya - The following schemes have been included under 'Samarthya' vertical: **Pradhan Mantri Matru Vandana Yojana (PMMVY)** - a Centrally Sponsored Maternity Benefit Scheme under which cash incentives flow to the beneficiaries in Direct Benefit Transfer (DBT) mode for the first child and the second girl child; **Ujjwala and Swadhar Greh (renamed as Shakti Sadan)** - an Integrated Relief and Rehabilitation Home for women in distress situations including trafficked women; **Working Women Hostel (renamed as Sakhi Niwas)** - to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and also in rural areas where employment opportunities for women exist; **National Hub for Empowerment of Women (NHEW)** - to facilitate intersectoral convergence of schemes and programs meant for women at National level, State/ UT level and district level and **National Creche Scheme (renamed as Palna)** that aims to increase the participation of women in work force in the economy by providing quality crèche facility in safe and secure environment for children.

(iii) Mission Vatsalya: Mission Vatsalya includes the Integrated Child Protection Scheme (ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for encouraging innovative solutions, (iv) Cement convergent action.

The details of funds allocated for each scheme during the last three years, year-wise, scheme-wise and State/UT-wise is **annexed at Annexure I**.

The Ministry doesn't maintain the details of number of beneficiaries under its schemes Parliamentary Constituency-wise. However, the details of number of beneficiaries available under various schemes of the Ministry in Gadchiroli District of Maharashtra are **annexed at Annexure II.**

The details of the initiatives taken by the Ministry to promote women empowerment and child rights are as under:

I. MISSION SAKSHAM ANGANWADI & POSHAN 2.0

- **Anganwadi Protocol for Management of Malnutrition at the Community Level (CMAM Protocol):** For the first time, a standardised national 'Protocol for Management of Malnourished Children' (CMAM Protocol) has been drafted by MoWCD with inputs from MoHFW, providing detailed steps for identification and management of malnourished children at the Anganwadi level, including decision-making for referral, nutritional management and follow-up care. The protocol was launched on 10th October, 2023.
- **Millets are included in the Supplementary Nutrition Programme.** In Poshan Pakhwada 2023, one crore activities were carried out for awareness and popularisation of millets for health. Under the Poshan 2.0 Scheme guidelines, millets have to be mandatorily provided under Supplementary Nutrition once a week. Six **region-wise diet charts** have been developed for pregnant women, viz., North, North-East, West, South, East and Central.
- **Migration facility for beneficiaries from one AWC to another:** In case the beneficiary is registered at another AWC, she/he shall be migrated to the new AWC during the period of stay through the migration facility in the Poshan Tracker. Migration facility for beneficiaries from one AWC to another within and outside a State has been facilitated under the Poshan Tracker. Migration facility from one category to another category of beneficiary is also available.
- **6.42 lakh Poshan Vatikas or nutri-gardens** have been planted at Anganwadi Centres for access to local, fresh vegetables, fruits and herbs. Besides, 1.1 lakh medicinal plants have been planted across six states.
- **Poshan Bhi Padhai Bhi (PBPB),** launched on 10th May, 2023, is a pathbreaking ECCE program to help India develop the world's largest, universal, high-quality pre-school network at Anganwadi Centres, in alignment with the new National Education Policy (NEP) 2020.
- **MoU with Ministry of AYUSH:** The Ministry signed an MoU with Ministry of AYUSH in February 2024 for the nutritional improvement in adolescent girls through Ayurveda interventions. Both the Ministries have entered into this MoU with the aim of nutritional improvement of approximately 95,000 adolescent girls in

the Anaemia prone districts (where average prevalence of Anaemia is approx. 69.5%). This project will cover approximately 10,000 Anganwadi centres in the five districts.

- **PM JANMAN:** A total number of 2139 Anganwadi Centres (AWCs) under PM-JANMAN has been sanctioned and out of which 1001 AWCs have been operationalized till date across the country.

II. MISSION SHAKTI

- **Women Helpline- "One Nation One Helpline":** Women Helpline has been operationalized in 35 States/UTs (except West Bengal) and integrated with Emergency Response Support System (112) in 33 States/UTs. In 2023-24, a total of 21.1 lakh calls have been received and 10.08 lakh women have been assisted. Further, Women Helpline has been integrated with Child Helpline and District Child Protection Units in 30 States/UTs. Further, 251 One Stop Centres have been integrated with WHL till date for providing seamless helpline services to women and children.
- **Pradhan Mantri Matru Vandana Yojana (PMMVY):** A National Event on Pradhan Mantri Matru Vandana Yojana (PMMVY) was held at Mumbai, Maharashtra on 27th October 2023. The event included the release of a comprehensive User Manual for various stakeholders including Citizens, Field Functionaries, Supervisors, Sanctioning Officers, District Nodal Officers and State Nodal Officers for the New PMMVY Portal (PMMVY soft MIS).
- **Hub for Empowerment of Women**, a component of Sub-Scheme 'Samarthaya' under umbrella scheme for safety, security and empowerment of women "Mission Shakti" has been introduced to facilitate inter-sectoral convergence of schemes and programs meant for women both at the National (NHEW), State/ UT level (SHEW) and district level (DHEW) with the mandate to create an environment in which women realize their full potential.
- The Shakti Sadan component is specifically designed to cater to the destitute women and those in difficult circumstances. Under Shakti Sadan component, one of the services provided is vocational training to the residents of such homes. Further, the women helpline (181), which is a 24 hours emergency and non-emergency response system available to women affected by violence, both in public and private spaces by linking them with appropriate authorities, also provide information about women welfare schemes and programs across the country.

III. MISSION VATSALYA

- **Model Foster Care Guidelines 2024**
 - The Model Foster Care Guidelines 2024 were issued on 26.4.2024 and shared with the States/UTs. The guidelines have been revised in the light

of amendment in the Juvenile Justice (Care and Protection) Act 2015 and Juvenile Justice (Care and Protection of Children) Model Amendment Rules, 2022.

- The revised guidelines have been framed to ensure clarity, efficiency and compliance amongst stakeholders about Foster Care with an objective to facilitate stay of children in family-like settings instead of staying in child care institutions for a long time. The guidelines provide procedural clarity, eligibility conditions and detailed steps for administering Foster Care and such Foster Care ultimately leading to Adoption by the same foster family who have kept the child in their care for a period of two years.

Annexure I

Statement referred to in reply to Part (a) to (f) of Lok Sabha Unstarred Question No.698 to be answered on 07.02.2025

State/UT-wise details of funds allocated under the schemes of the Ministry during the last three years

I Mission Saksham Anganwadi & POSHAN 2.0**(Rs. in Crores)**

S. No.	States/UTs	Funds released in 2021-22	Funds released in 2022-23	Funds released in 2023-24
1	Andaman and Nicobar Islands	19.71	3.85	12.15
2	Andhra Pradesh	744.6	827.79	705.68
3	Arunachal Pradesh	170.83	137.78	162.06
4	Assam	1319.9	1651.63	2233.31
5	Bihar	1574.43	1740.09	1859.29
6	Chandigarh	15.32	33.1	19.79
7	Chhattisgarh	606.73	668.96	579.46
8	Dadra & Nagar Haveli and Daman & Diu	9.33	5.8	11.97
9	Delhi	133.11	182.77	161.81
10	Goa	10.84	14.71	13.95
11	Gujarat	839.86	912.64	1126.8
12	Haryana	173.03	195.25	225.78
13	Himachal Pradesh	247.99	270.24	301.09
14	Jammu & Kashmir	405.74	479.01	530.88
15	Jharkhand	352.98	430.91	664.3
16	Karnataka	1003.7	765.87	912.96
17	Kerala	388.23	444.98	306.64
18	Ladakh	14.7	18.79	19.62
19	Lakshadweep	2.11	0.44	2.88
20	Madhya Pradesh	1085.47	1011.57	1123.11

21	Maharashtra	1713.39	1646.17	1699.52
22	Manipur	228.92	135.95	201.28
23	Meghalaya	173.33	192.39	269.69
24	Mizoram	59.32	42.81	100.27
25	Nagaland	159.8	199.3	262.91
26	Odisha	1065.98	923.92	968.8
27	Puducherry	2.78	0.12	4.48
28	Punjab	383.52	75.31	307.87
29	Rajasthan	682.65	974.02	1091.96
30	Sikkim	25.73	20.33	33.49
31	Tamil Nadu	655.38	766.81	880.79
32	Telangana	482.33	550.69	507.87
33	Tripura	186.72	150.52	244.22
34	Uttar Pradesh	2407.55	2721.87	2668.69
35	Uttarakhand	353.65	425.84	288.24
36	West Bengal	668.35	1227.59	1237.56

II Mission Vatsalya**(Rs. in Lakhs)**

S.No.	Name of State/UT	Funds released in FY 2021-22	Funds released in FY 2022-23	Funds released in FY 2023-24
1	Andhra Pradesh	476.46	3677.98	2500.76
2	Arunachal Pradesh	487.92	2936.49	2435.38
3	Assam	864.69	3734.67	5966.27
4	Bihar	2203.21	3454.25	6518.02
5	Chhattisgarh	1870.35	765.05	4465.94
6	Goa	3.43	5.77	0
7	Gujarat	697.24	2329.53	4710.23
8	Haryana	931.24	2938.82	1616.98
9	Himachal Pradesh	1453.9	3091.73	2115.30
10	Jammu & Kashmir	1929.69	2822.85	4364.48
11	Jharkhand	1248.02	743.48	3765.91
12	Karnataka	4252.11	5856.93	9093.83
13	Kerala	607.45	1284.89	2227.19
14	Madhya Pradesh	3057.44	4690.78	6084.94
15	Maharashtra	5467.46	7132.66	9537.68
16	Manipur	3606.76	4826.75	2923.85
17	Meghalaya	1005.91	333.07	3127.99
18	Mizoram	1957.58	1503.31	5309.45
19	Nagaland	1842.69	2630.86	2928.28
20	Orissa	4019.15	3755.49	6028.17
21	Punjab	172.57	1069.08	1543.98

22	Rajasthan	1542.75	6600.22	4283.88
23	Sikkim	807.59	1047.25	579.74
24	Tamil Nadu	7669.71	5102.93	12869.99
25	Telangana	3850.65	2824.95	3998.02
26	Tripura	977.46	159.54	3209.03
27	Uttar Pradesh	4553.91	6604.67	10356.62
28	Uttarakhand	507.9	365.91	3263.37
29	West Bengal	3970.45	2663.81	5742.44
30	Andaman & Nicobar Island	7.5	374.79	268.01
31	Chandigarh	162.83	523.78	582.85
32	Dadra & Nagar Haveli & Daman & Diu	142.98	389.9	319.34
33	Delhi	794.51	1506.95	388.77
34	Lakshadweep	5.05		35.66
35	Ladakh	126.17	142.44	438.89
36	Puducherry	271.5	584.46	566.87

III Mission Shakti

a. Sambal

(Rs. in Lakhs)

Sl. No.	State/UT	Released 2021-22	Released 2022-23	Released 2023-24
1.	Andaman & Nicobar Islands	110.70	40.84	231.85
2.	Andhra Pradesh	435.77	592.96	674.58
3.	Arunachal Pradesh	535.84	647.99	902.90
4.	Assam	758.77	1019.61	1783.08
5.	Bihar	683.12	660.00	105.33
6.	Chandigarh	86.60	99.42	50.60
7.	Chhattisgarh	677.12	1092.23	937.64
8.	Dadra & Nagar Haveli & Daman & Diu	3.18	0.00	77.99
9.	Goa	47.05	77.56	55.20
10.	Gujarat	1324.19	726.76	1830.76
11.	Haryana	594.74	186.75	1170.98
12.	Himachal Pradesh	322.82	137.90	683.45
13.	Jammu & Kashmir	492.90	0.00	934.36
14.	Jharkhand	506.78	290.00	82.80
15.	Karnataka	621.55	880.88	1148.63
16.	Kerala	330.69	476.88	41.40
17.	Ladakh	30.01	0.00	61.20
18.	Lakshadweep	15.00	0.00	44.40
19.	Madhya Pradesh	1819.41	885.65	2227.39
20.	Maharashtra	684.03	69.37	1539.69
21.	Manipur	570.68	543.29	268.77
22.	Meghalaya	352.40	280.78	349.16
23.	Mizoram	442.57	178.05	632.45
24.	Nagaland	789.65	754.85	759.13
25.	NCT of Delhi	184.69	218.56	184.78
26.	Odisha	902.29	1069.67	1139.10
27.	Puducherry	67.24	18.25	54.99
28.	Punjab	741.51	0.00	1083.91
29.	Rajasthan	1563.93	581.79	1634.19
30.	Sikkim	159.81	77.48	243.69
31.	Tamil Nadu	810.75	1502.93	2010.38
32.	Telangana	1110.57	2286.26	1217.41
33.	Tripura	135.75	198.21	200.00
34.	Uttar Pradesh	2954.95	363.68	4001.93
35.	Uttarakhand	563.33	216.33	890.89
36.	West Bengal	227.32	28.41	0.00

b. Samarthya**(Rs. in lakhs)**

Sl.No.	State/UT	Funds released in FY 2021-22	Funds released in FY 2022-23	Funds released in FY 2023-24
1.	Andaman & Nicobar Islands	126.26	76.6	71.66
2.	Andhra Pradesh	2022	7401.49	1188.33
3.	Arunachal Pradesh	67.83	450.17	0
4.	Assam	3547	8479.42	18692.1
5.	Bihar	21174	17479.01	53.09
6.	Chandigarh	189	121.72	481.57
7.	Chhattisgarh	3892.21	7541.46	2102.07
8.	Dadra & Nagar Haveli & Daman & Diu	0	242.6	152.68
9.	Goa	111.68	161	39.18
10.	Gujarat	4701.7	1341.46	7963.08
11.	Haryana	4002	6547.65	0
12.	Himachal Pradesh	2126.13	1579.06	1301.71
13.	Jammu & Kashmir	3959.64	2060	4884.62
14.	Jharkhand	5839	2939.03	1283.11
15.	Karnataka	14916.98	14969.69	13336.2
16.	Kerala	5656.99	5899.97	6875.96
17.	Ladakh	38	76.75	125.74
18.	Lakshadweep	11	46.9	24.12
19.	Madhya Pradesh	13295.26	20425.17	11388.03
20.	Maharashtra	9950	24083	1492
21.	Manipur	279.7	2395.31	3795.91
22.	Meghalaya	528.74	782.83	408.59
23.	Mizoram	495.57	344.26	811.71
24.	Nagaland	594.09	203	1104.08
25.	NCT of Delhi	2842.52	3242.84	2960.42
26.	Odisha	473.83	132.38	246.1
27.	Puducherry	249.8	310.81	81.66
28.	Punjab	1647	2071.36	3205
29.	Rajasthan	10820	8450.46	12782.54

30.	Sikkim	52.65	70	270.37
31.	Tamil Nadu	5581.25	7984.78	2437.61
32.	Telangana	0	266.46	994.81
33.	Tripura	653.28	437.57	1252.79
34.	Uttar Pradesh	29175.2	50816.53	39.17
35.	Uttarakhand	2071	1837.39	3250.05
36.	West Bengal	4912.84	6322	720.35

Annexure II

Statement referred to in reply to Parts (a) to (f) of Lok Sabha Unstarred Question No.698 to be answered on 07.02.2025

Number of beneficiaries under schemes of the Ministry in Gadchiroli District in Maharashtra

I. MISSION SAKSHAM ANGANWADI & POSHAN 2.0 (as on 31.12.2024)

- a) Beneficiary children (below the age of 6 years): 84,477
- b) Beneficiary Pregnant women: 5,390
- c) Beneficiary Lactating mothers: 5,207
- d) Beneficiary Adolescent Girls: 22,536

II. MISSION VATSALYA (for FY 2023-24)

- a) Beneficiaries under Institutional Care: 3497
- b) Beneficiaries under Non-Institutional Care: 21680

III. MISSION SHAKTI (for FY 2023-24)

- a) Beneficiaries of Shakti Sadan: 17
- b) Beneficiaries under PMMVY (Maternity Benefits Paid):
 - i. Beneficiaries Enrolled for First Child: 448
 - ii. Beneficiaries Enrolled for Second Girl Child: 145
